

the Institute, by translating these books and literature from English to all the Indian languages, can spread modern ideas and thought to every nook and corner of our nation.

I would therefore request the Education Ministry to come forward with a scheme so as to be able to implement it before 1986 by the time the new system of Education is introduced. The hon. Minister for Education may kindly make a statement on this issue on the floor of the House.

[Translation]

(viii) Need to provide more funds for drought relief Programmes in Karnataka.

*DR V. VENKATESH (Kolar) : The entire State of Karnataka is reeling under severe drought. The worst affected districts are Kolar, Davanagere, Bijapur and Gulberga last year. The rainfall in these districts and other places like Koppala, Harapanahalli, Hosadurga etc. was very meagre. In fact, the drought situation in the above-mentioned place is almost a regular feature every year. Neither fodder is available nor drinking water. Most of the labourers from Bijapur and Gulbarga districts are migrating to distant places in search of jobs. The Central Government's study teams for drought relief programme have visited the drought-affected areas in Karnataka on the 8th and 9th of this month and they would be submitting their reports very shortly.

Bijapur and Gulbarga districts have received aid from the drought relief programme in the previous years. But the amount sanctioned during the previous years has left a bitter experience. There was no correlation between the amount sanctioned and the amount demanded by the State Government. Financial assistance by the Centre was not at all sufficient to help the affected people. Therefore, I earnestly request the Government of India to sanction more funds for drought relief programme in Karnataka.

*The speech was originally delivered in Kannada

12.19 hrs.

[English]

DEMANDS FOR GRANTS

GENERAL, 1985-86

Ministry of Irrigation and Power

MR. DEPUTY SPEAKER : The House will now take up Item 6--Further discussion and voting on the Demands for Grants under the control of the Ministry of Irrigation and Power.

Now, I have a lot of names of Members who want to speak on this subject. But we have been left with 5 hours and 11 minutes for this subject. Therefore, if you take 5 to 6 minutes each, I can give chance to all the Members who have given their names. I would request you kindly to cooperate with me and each of you take 5 to 6 minutes only. Please do not repeat the same points already mentioned by other Members. Also do not go on elaborating the points. You will have to focus your points concerning your constituency. Now, Mr. D P. Yadav to continue his speech.

SHRI D.P. YADAV (Monghyr) : Mr. Deputy-Speaker, Sir, yesterday I had started to speak but due to paucity of time I was asked to continue my speech today. Sir, now the time has come when we have to peep into the past and plan for a perspective scheme for the future. Whenever we go into the perspective plan of the water management in our country, we are a bit disturbed; somehow or other we have not been able to frame our water policy. We have our industrial policy, education policy, health policy but not a policy for water which is most essential for our living. We have not been able to formulate our water policy. In this connection, I would like to quote paragraph 3 of Chapter-1 of the Annual Report.

"Water development including irrigation and flood control are state subjects under the Constitution. The basic responsibility for implementation of